

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1384/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NARENDRA SINGH & ORS.

Respondent(s)

Date : 11-12-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI
[IN CHAMBER]

For Appellant(s) :

Mr. Vishwa Pal Singh, AOR
Mr. Srajan Shankar Kulshreshtha, Adv.
Ms. Annpurna Goel, Adv.
Mr. Y.p. Singh, Adv.
Dr. Varnit Sharma, Adv.
Mr. Suraj Pal Singh Mina, Adv.

For Respondent(s) :

M/S. Manoj Swarup And Co., AOR
Mr. Anirudh Alex Victor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed by the learned counsel for the petitioner two weeks' time is granted to take appropriate steps, regarding the abatement or deletion of deceased respondent no. 2.

(DEEPANSHU)
SENIOR PERSONAL ASSISTANT

(AJEET SINGH TARIYAL)
BRANCH OFFICER